the same was permitted in respect of staff who retired before that Railway was taken over by Government.

श्री यशपाल सिंह : क्या उस रेलवे के रिटायर हुए कर्मचारियों की तरफ से गवर्नमेंट के पास कोई रिप्रेज़ेन्टेशन आए हैं, जिनमें उन लोगों ने सरकार के इस फैसले के विरुद्ध प्रोटेस्ट किया है ? क्या सरकार उन को हिन्दुस्तान भर के लिए पास एलाऊ करने के सुझाव पर विचार कर रही है ?

श्री शाहनवाज खां : सरकार ने बहुत ग़ौरो-खौज के साथ इस पर विचार किया है और सरकार का कोई इरादा नहीं है कि उनको सारे हिन्दुस्तान के लिए पास दिया जाये ।

श्री यशपाल सिंह : मैं यह जानना चाहता हूं कि अकेले उस रेलवे के रिटायर्ड कर्मचा-चारियों के साथ ही यह क[illegible]यों हो र[illegible] है, जबकि बाकी रेलवेज़ के रिटायर्ड कर्म-चारियों को सारे हिन्दुस्ता[illegible] के लिए पास दिया जाता है ।

श्री शाहनवाज खां : यह एक लाइट रेलवे है और गवर्नमेंट रेलवेज़ के साथ मर्जर से पहले उन लोगों को सिर्फ उसी रेलवे का ही पास मिलता था । लिहाज़ा जो सहूलियत उन[illegible] फ़रा[illegible]म थीं, वही हम उनको दे रहे हैं[illegible] उनक[illegible] [illegible]ढ़ा[illegible] कर या कम करके न[illegible] दे रहे हैं ।

Shri Buta Singh: May I know whether similar concessions are contemplated for retired M.Ps also?

WRITTEN ANSWERS TO QUESTIONS

Training of Officials for Panchayati Raj

*581. **Shri Kajrolkar**: Will the Minister of **Community Development and** Co-operation be pleased to state:

(a) the progress made by the broad-based 47-member body set up in June, 1962, to streamline the training of officials to meet the needs of Panchayati Raj;

(b) whether sufficient care is taken to see that rural officials properly guide the village leaders in implementing the agricultural and educational schemes; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) The National Council of Study & Research in Community Development set up in June, 1962, has so far held two meetings on 3rd July, 1962, and 20th March, 1963. A statement showing the important recommendations made at the meetings and action taken|proposed to be taken thereon by the Government of India is laid on the Table of the House. [Placed in Library, *See* No. LT-1031/63].

(b) Yes, Sir.

(c) A summary of the instructions issued to the State Governments is laid on the Table of the House. [Placed in Library, *See* No. LT-1032/63].

Parcels for Indian Prisoners in China

*591. **Shri D. D. Puri**: Will the Minister of **Transport and Communications** be pleased to state whether full postal concessions in regard to food parcels are available to the next of kin of Indian prisoners in China in accordance with the requirements of the Geneva Convention?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): The facility is not available at present. The question is, however, under consideration.

टेलीफोन का दूसरा कारखाना

५९२. **श्री भक्त दर्शन** : क्या परिवहन तथा संचार मन्त्री १० अगस्त, १९६२ के तारांकित प्रश्न संख्या २१२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि